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Title: Papers laid on the Table of the House by Ministers/members.

At this stage, Shri Shailendra Kumar, Shri M. Anandan and some other hon. Members came and stood on the floor near the Table.

MADAM SPEAKER: Now Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Vayalar Ravi, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Overseas Indian Facilitation Centre, Gurgaon, for the year 2012-2013.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Overseas Indian Facilitation Centre, Gurgaon, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10875/15/14)

...(Interruptions)

MADAM SPEAKER: Shri Kapil Sibal – Not present.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri G.K. Vasan, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2012-2013.
 - (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10878/15/14)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

- (i) G.S.R. 687(E) published in Gazette of India dated 15th October, 2013 approving the Kolkata Port Trust Employees' (Recruitment, Seniority and Promotion) Regulations, 2013.
- (ii) G.S.R. 729(E) published in Gazette of India dated 11th November, 2013 approving the Chennai Port Trust Employees' (Grant of Conveyance Advance)(Amendment) Regulations, 2013.
- (iii) G.S.R. 376(E) published in Gazette of India dated 18th June, 2013 approving the Chennai Port Trust Employees' (Classification, Control and Appeal)(Amendment) Regulations, 2013.

(Placed in Library, See No. LT 10879/15/14)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2012-2013.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 10880/15/14)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): On behalf of Shri Salman Khursheed, I beg to

lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2012-2013.

(2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2012-2013, together with Audit Report thereon.

(3) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10881/15/14)

...(Interruptions)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of Section 25 of the Indira Gandhi National Open University Act, 1985:-

- (1) Notification No. IG/Admn.(G)/ST.4/Pt./2012 published in weekly Gazette of India dated 6th September, 2013, making certain amendments to Clause (1)(ii)(a) of Statute 4 of the Indira Gandhi National Open University Act, concerning appointment of Directors of the Schools of Studies in the University.

(Placed in Library, See No. LT 10882/15/14)

- (2) Notification No. IG/Admn.(G)/DEC/2013/3148 published in Gazette of India dated 6th August, 2013, approving

repealing of Statute 28 of the Indira Gandhi National Open University Act, 1985 concerning the Distance Education Council.

(Placed in Library, See No. LT 10883/15/14)

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA): I beg lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, Noida, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute for Entrepreneurship and Small Business Development, Noida, for the year 2012-2013.

(Placed in Library, See No. LT 10884/15/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Entrepreneurship, Guwahati, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Entrepreneurship, Guwahati, for the year 2012-2013.

(Placed in Library, See No. LT 10885/15/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the MSME-Technology Development Centre (Central Footwear Training Institute), Chennai, for the year 2012-2013, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the MSME-Technology Development Centre (Central Footwear Training Institute), Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 10886/15/14)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Jitendra Singh, I beg lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 123 of the Coast Guard Act, 1978:-

- (i) The Ministry of Defence, Coast Guard General Duty Officers Recruitment Rules, 2013 published in Notification No. S.R.O.78 in Gazette of India dated 30th November, 2013.
- (ii) The Ministry of Defence, Coast Guard (Technical Officers) Recruitment Rules, 2013 published in Notification No. S.R.O.79 in Gazette of India dated 30th November, 2013.
- (iii) The Ministry of Defence, Coast Guard (Law Officers) Recruitment Rules, 2013 published in Notification No. S.R.O.80 in Gazette of India dated 30th November, 2013.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10887/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shri E. Ahamed, I beg lay on the

Table a copy of Notification No. S.O. 46(E) (Hindi and English versions) published in Gazette of India dated 8th January, 2014, regarding composition of members of the New Council of Indian Council of World Affairs for a period of three years with effect from 4th December, 2013, issued under sub-section (2) of Section 7 of the Indian Council of World Affairs Act, 2001.

(Placed in Library, See No. LT 10888/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2014 published in Notification No. G.S.R. 44(E) in Gazette of India dated 22nd January, 2014.
- (ii) The Indian Administrative Service (Pay) Amendment Rules, 2014 published in Notification No. G.S.R. 45(E) in Gazette of India dated 22nd January, 2014.
- (iii) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2014 published in Notification No. G.S.R. 46(E) in Gazette of India dated 22nd January, 2014.
- (iv) The Indian Administrative Service (Pay) Second Amendment Rules, 2014 published in Notification No. G.S.R. 47(E) in Gazette of India dated 22nd January, 2014.
- (v) The Indian Administrative Service (Cadre) Amendment Rules, 2014 published in Notification No. G.S.R. 67(E) in Gazette of India dated 28th January, 2014.
- (vi) The Indian Police Service (Cadre) Amendment Rules, 2014 published in Notification No. G.S.R. 68(E) in Gazette of India dated 28th January, 2014.
- (vii) The Indian Forest Service (Cadre) Amendment Rules, 2014 published in Notification No. G.S.R. 69(E) in Gazette of India dated 28th January, 2014.

(Placed in Library, See No. LT 10889/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the University of Allahabad, Allahabad, for the year 2012-2013, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10890/15/14)

(3) A copy of the Annual Accounts (Hindi and English versions) of the Manipur University, Imphal, for the year 2012-2013, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10891/15/14)

(5) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2012-2013,

together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 10892/15/14)

(7) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Tribal University, Amarkantak, for the year 2012-2013, together with Audit Report thereon.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 10893/15/14)

MADAM SPEAKER: Shrimati Preeti Kaur, you have to lay the papers at Sl. No. 12. Earlier you have laid the papers on behalf of some other Minister.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Yes, Madam. I beg to lay on the Table:-

(1) A copy of the Nalanda University Financial Regulations, 2013 (Hindi and English versions) published in Notification No. S/321/24/2011 in Gazette of India dated 30th December, 2013 under sub-section (2) of Section 42 of the Nalanda University Act, 2010.

(Placed in Library, See No. LT 10894/15/14)

(2) A copy of the Notification No. S.O. 163(E) (Hindi and English versions) published in Gazette of India dated 22nd January, 2014, regarding privileges and immunities of Nalanda University's academic staff issued under Section 21 of the Nalanda University Act, 2010.

(Placed in Library, See No. LT 10895/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2012-2013.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10896/15/14)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Kurukshetra, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Kurukshetra, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 10897/15/14)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2012-2013.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 10898/15/14)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Open Schooling, Noida, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Open Schooling, Noida, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Open Schooling, Noida, for the year 2012-2013.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the National Institute of Open Schooling, Noida, for the year 2012-2013.

(Placed in Library, See No. LT 10899/15/14)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of National Council of Educational Research and Training, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Educational Research and Training, New Delhi, for the year 2012-2013.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 10900/15/14)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Delhi, for the years 2010-2011 and 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Delhi, for the years 2010-2011 and 2011-2012.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 10901/15/14)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, Vijayawada, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, Vijayawada, for the year 2012-2013.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT 10902/15/14)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Madras, Chennai, for the year 2012-2013.

(iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Indian Institute of Technology Madras, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 10903/15/14)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the National University of Educational Planning and Administration, New Delhi, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National University of Educational Planning and Administration, New Delhi, for the year 2012-2013.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 10904/15/14)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Ahmedabad, Ahmedabad, for the year 2012-2013.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 10905/15/14)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Bangalore, Bengaluru, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Bangalore, Bengaluru, for the year 2012-2013.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 10906/15/14)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Lucknow, Lucknow, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Lucknow, Lucknow, for the year 2012-2013.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 10907/15/14)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Shillong, Shillong, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Shillong, Shillong, for the year 2012-2013.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 10908/15/14)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2012-2013.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 10909/15/14)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2012-2013.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2012-2013, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2012-2013.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 10910/15/14)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Tiruchirappalli, Tiruchirappalli, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Tiruchirappalli, Tiruchirappalli, for the year 2012-2013.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 10911/15/14)

(31) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Indore, Indore, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Indore, Indore, for the year 2012-2013.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT 10912/15/14)

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Durgapur, Durgapur, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology Durgapur, Durgapur, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Durgapur, Durgapur, for the year 2012-2013.
- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.
- (Placed in Library, See No. LT 10913/15/14)
- (35) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Goa, Goa, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Goa, Goa, for the year 2010-2011.
- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.
- (Placed in Library, See No. LT 10914/15/14)
- (37) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Goa, Goa, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Goa, Goa, for the year 2011-2012.
- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.
- (Placed in Library, See No. LT 10915/15/14)
- (39) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Goa, Goa for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Goa, Goa, for the year 2012-2013.
- (40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.
- (Placed in Library, See No. LT 10916/15/14)
- (41) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Hamirpur, Hamirpur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Hamirpur, Hamirpur, for the year 2012-2013.
- (42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.
- (Placed in Library, See No. LT 10917/15/14)
- (43) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Rourkela, Rourkela, for the year 2012-2013, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Rourkela, Rourkela, for the year 2012-2013.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

(Placed in Library, See No. LT 10918/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): On behalf of Shri Milind Deora, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Telecom Regulatory Authority of India Act, 1997:-

- (i) The Mobile Banking (Quality of Service)(Amendment) Regulations, 2013 published in Notification No. 305-27/2010-QoS in Gazette of India dated 26th November, 2013.
- (ii) The Telecom Consumers Protection (Seventh Amendment) Regulations, 2013 published in Notification No. 308-3/2012-QoS in Gazette of India dated 3rd December, 2013.
- (iii) The Telecom Commercial Communications Customer Preference Consumers Protection (Fourteenth Amendment) Regulations, 2013 published in Notification No. 311-28/2013-QoS in Gazette of India dated 3rd December, 2013.

(Placed in Library, See No. LT 10919/15/14)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 89 of the Information Technology Act, 2000:-

- (i) The Information Technology (Recognition of Foreign Certifying Authorities operating under a Regulatory Authority) Regulations, 2013 published in Notification No. G.S.R. 204(E) in Gazette of India dated 6th April, 2013.
- (ii) The Information Technology (Recognition of Foreign Certifying Authorities not operating under a Regulatory Authority) Regulations, 2013 published in Notification No. G.S.R. 205(E) in Gazette of India dated 6th April, 2013.

(Placed in Library, See No. LT 10920/15/14)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Semiconductor Integrated Circuit Layout Design Registry, for the year 2012-2013, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semiconductor Integrated Circuit Layout Design Registry, for the year 2012-2013.

(Placed in Library, See No. LT 10921/15/14)

(4) A copy of the National Policy on Universal Electronic Accessibility (Hindi and English versions) published in Notification No. 18(2)/2009-E-Infra-Preamble in Gazette of India dated 1st November, 2013.

(Placed in Library, See No. LT 10922/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Capital Region Planning Board, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Capital Region Planning Board, New Delhi, for the year 2012-2013.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10923/15/14)

- (3) A copy each of the following Notifications (Hindi and English versions) issued under Section 57 of the Delhi Development Act, 1957:-

- (i) S.O.240(E) published in Gazette of India dated 24th January, 2014, making certain further amendments in the Notification No. S.O.1606(E) dated 17th July, 2012.
- (ii) S.O.03(E) published in Gazette of India dated 1st January, 2014, making certain amendments in Regulations for Regularization of Farm Houses in Delhi.

(Placed in Library, See No. LT 10924/15/14)

- (4) A copy of the Annual Statement (Hindi and English versions) of the discretionary allotments made under 5% discretionary quota during the calendar year 2013.

(Placed in Library, See No. LT 10925/15/14)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. KRUPARANI KILLI): I beg to

lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (i) Review by the Government of the working of the Bharat Broadband Network Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Bharat Broadband Network Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10926/15/14)
